

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS  
RAILWAY BOARD**

No. 2019/EnHM/01/02

New Delhi, dated 16.01.2021

**Hon'ble Chairman,  
National Green Tribunal,  
Principal Bench,  
New Delhi**

**SUB: Hon'ble NGT/Principal Bench, New Delhi's orders dated 11.10.2019, 03.03.2020 and 15.07.2020 in OA No. 989/2018 regarding pollution at Goods shed at Faizabad/ UP.**

Vide letter No. 2015/EnHM/15/01, dated 16.04.2018, Railway Board has issued guidelines / directions to all Zonal Railways for action to be taken with regard to handling of pollution intensive commodities at sidings and goods sheds in accordance with the provisions of State Pollution Control Board. A copy of the same was submitted to Hon'ble NGT earlier vide Railway Board's letter no. 2019/EnHM/01/02, dated 26.09.2019.

In order dated 11.10.2019, Hon'ble NGT had directed Railway Board to compile appropriate information with regard to other such locations and furnish a comprehensive report. Zonal railway wise summary of status of consent from respective SPCBs for the goods sheds, railway owned sidings and private sidings on Indian Railways was submitted to Hon'ble NGT earlier vide this office letters of even no. dated 02.03.2020 and 14.07.2020.

Further, an updated zonal railway wise summary of status of consent from respective SPCBs for the goods sheds, railway owned / public sidings and private sidings is enclosed herewith as Annexure-I.

Out of total around 2475 goods sheds/ sidings/ private sidings, Railway or siding owner have applied to concerned SPCB for consent in 1153 locations, out of which consent has been obtained in 856 cases. Also, it is seen that loading / unloading is 'Nil' at around 400 locations (out of total) and also very less at some other locations.

**Encl : Annexure – I (1 page)**



**(Shivendra Mohan)  
Executive Director  
EnHM / ME**

**Annexure - I**  
(to RB L. No. 2019/EnHM/01/02 dated 16.01.2021)

**Position of Goods Sheds, Railway Owned/ Public Sidings & Private Sidings - Status of Consent from SPCB - Dec 2020**

SN	ZR	Goods Sheds			Railway Owned Sidings			Private Sidings			Total Goods Sheds and Sidings		
		No. of Goods Sheds	Consent Applied	Consent Obtained	No. of Railway Owned Sidings	Consent Applied	Consent Obtained	No. of Private sidings	Consent Applied	Consent Obtained	Total	Consent Applied	Consent Obtained
1	CR	87	48	7	0	0	0	83	64	60	170	112	67
2	ER	58	58	36	7	2	0	49	39	39	114	99	75
3	ECR	90	39	12	7	4	4	103	89	85	200	132	101
4	ECoR	57	25	17	15	0	0	60	49	46	132	74	63
5	NR	198	0	0	10	0	0	113	39	31	321	39	31
6	NCR	67	1	0	13	0	0	24	20	20	104	21	20
7	NER	53	19	1	3	0	0	10	4	4	66	23	5
8	NFR	76	11	0	2	0	0	28	7	4	106	18	4
9	NWR	85	24	0	0	0	0	25	19	16	110	43	16
10	SR	92	4	2	5	5	5	80	61	60	177	70	67
11	SCR	136	3	3	1	1	0	112	72	72	249	76	75
12	SER	64	50	38	6	4	4	67	60	60	137	114	102
13	SECR	63	29	4	6	2	0	130	98	97	199	129	101
14	SWR	61	1	0	1	0	0	42	34	29	104	35	29
15	WR	93	23	1	3	2	0	80	66	52	176	91	53
16	WCR	52	30	5	4	3	1	54	44	41	110	77	47
	<b>Total IR</b>	<b>1332</b>	<b>365</b>	<b>126</b>	<b>83</b>	<b>23</b>	<b>14</b>	<b>1060</b>	<b>765</b>	<b>716</b>	<b>2475</b>	<b>1153</b>	<b>856</b>